GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 3876. TO BE ANSWERED ON TUESDAY, THE 12^{TH} AUGUST, 2025.

NATIONAL TRADE POLICY FOR SMALL TRADERS

3876. SHRI PRAVEEN KHANDELWAL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to frame a National Trade Policy with specific provisions for small and micro traders;
- (b) if so, the details thereof along with the steps taken to consult trader bodies and market associations in cities like Delhi; and
- (c) whether any inputs from traditional market hubs like Chandni Chowk have been incorporated and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a) to (c): A draft National Retail Trade Policy has been prepared. Consultations have been held with various stakeholders including Central Ministries/Departments, State Governments and major Industry/trade associations. The Draft National Retail Trade Policy focuses on preparing strategies for overall development of retail trade through targeted efforts to promote ease of doing business in retail sector through several measures to reduce compliance burden, enhance ease of access to credit and decriminalization of minor offences for all formats of retail trade. Special emphasis is placed on assessing the requirement of licenses, removal of renewal requirement, inspection reforms, facilitating public service delivery, creation of single window facilitation mechanism etc.
